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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A.No. 1167/97

Date of Order: 16.9.97

BETWEEN :

E.Eramma

.. Applicant.

AND

Union of India represented by :

1. Chief Post Master General,  
A.P.Circle, Hyderabad.

2. Superintendent of Post Offices,  
Kurnool Postal Division, Kurnool.

3. Assistant Superintendent of Post  
Offices, Adoni Sub Division, Adoni,  
Kurnool District.

.. Respondents.

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Counsel for the Applicant

.. Mr. K.S.R.Anjaneyulu

Counsel for the Respondents

.. Mr. V.Rajeswara Rao

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CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

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O R D E R

X Oral order as per Hon'ble Shri R.Rangarajan, Member (Admn.) X

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Heard Mr.D.Subrahmanyam for Mr.K.S.R.Anjaneyulu, learned  
counsel for the applicant. None for the respondents.

2. This OA is filed for the following relief:-

To direct the respondents R-2 and R-3 to consider the  
application of the applicant along with other applications for  
selection and appointment for the post of EDDA Halaharvi S.O.  
in Kurnool Division, which was received by Respondent No.3 on  
26.8.97 (A-1) on the basis of the judgement of the Apex Court

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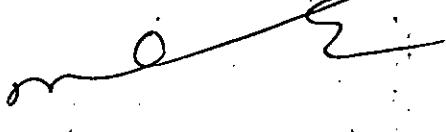
(A-7) and consider to appoint her to the post if found fit and pass such other order or orders as are deemed fit and proper in the circumstances of the case.

3. The learned counsel for the applicant now submits that he will withdraw this OA but will file a fresh OA after the selection is made.

4. In view of the above submission the OA is disposed of as withdrawn. No costs.

  
(B.S. JAI PARAMESHWAR )  
Member (Judl.)

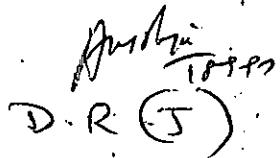
15.9.97

  
( R.RANGARAJAN )  
Member (Admn.)

Dated : 15th September, 1997

(Dictated in Open Court)

sd

  
D.R. (S)

DA. 1167/97

1. The Chief Post Master General, A.P. Circle, Hyderabad.
2. The Superintendent of Post Offices, Kurnool Postal Division, Kurnool.
3. The Assistant Superintendent of Post Offices, Adoni Sub Division, Adoni, Kurnool District.
4. One copy to Mr. KSR.Anjaneyulu, Advocate, CAT., Hyd.
5. One copy to Mr. V.Rajeswara Rao, Addl.CGSC, CAT., Hyd.
6. One copy to D.R.(A), CAT., Hyd.
7. One spare.

Self  
DS/9/97

(2)

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TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN: M(A)  
AND

THE HON'BLE SHRI B.S.JAI PARAMESHWAR:M  
(J)

DATED 15/8/97

ORDER/JUDGEMENT

M.A./R.A/C.A.NO.

in

D.A.NO. 1167/97

Admitted and Interim directions  
Issued.

Allowed

Disposed of with directions,

Dismissed

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected.

No order as to costs.

YLKR

II Court.

